



Extension of MOU between CBEC and ICWAI for setting up ACES Certified Facilitation Centre



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THIS AGREEMENT is executed on this the 1st day of April, 2011 at Delhi

Between

The Institute of Cost and Works Accountants of India, a statutory body set up by an Act of Parliament 'The Cost and Works Accountants Act 1959', having its Head Office at 12, Sudder Street, Kolkata- 700 016 and Delhi Office at "ICWAI Bhawan", 3, Institutional Area, Lodhi Road, New Delhi – 110003 (hereinafter referred to as the 'ICWAI'), represented through Shri Brijmohan Sharma, President, ICWAI (HEREINAFTER called the "ICWAI" which expression shall, unless repugnant to the context or meaning thereof include its successors and assigns) of the one part.

AND

The Central Board of Excise and Customs, Department of Revenue, Ministry of Finance, Government of India through Shri Debi Prasad Dash, Additional Director General, Directorate General of Systems, New Delhi (HEREINAFTER called the "CBEC" which expression shall, unless repugnant to the context or meaning thereof exclude its successors and assigns) of the other part

The "ICWAI" and the "CBEC" shall, wherever necessary, referred to as "Party" or "Parties"

WHEREAS ICWAI and CBEC entered into a Memorandum of Understanding dated 13th day of April, 2010 duly amended vide Supplementary Memorandum of Understanding dated 29th day of September, 2010 (the MoU dated 13th April, 2010 and the Supplementary MoU dated 29th September, 2010 is hereinafter collectively referred to as "MoU") and formulated a Scheme for Certified Facilitation Centres ("SCHEME") under the Automation of Central Excise and Services Tax ("ACES") Project of CBEC to facilitate setting-up of Certified Facilitation Centres ("CFC's") by the Cost Accountants in practice for purposes best described in the said MoU.

AND WHEREAS the Scheme under the said MoU is valid for a period of one year w.e.f 13th April, 2010 and is set to expire on 31st March, 2011 ("EXPIRY DATE").

AND WHEREAS the parties have decided to continue the said MoU and the Scheme beyond the expiry date for a period of two years.



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NOW BY THIS AGREEMENT the parties do hereby mutually agree to extend the said MoU and the Scheme on the same terms and conditions as originally set forth in the MoU and amended vide Supplementary MoU for a further period of two years w.e.f. 1st April, 2011 till 31st March, 2013, unless renewed/revised/cancelled earlier.

The copy of the said MoU has been annexed to the present Agreement being an integral part of it.

In Witness whereof the parties hereto have here-into set their respective hands on the day and the year first above written.

Signed and delivered for and on behalf of ICWAI by Shri Brijmohan Sharma President, ICWAI	Signed and delivered for and on behalf of CBEC by Shri Debi Prasad Dash Additional Director General DG Systems, CBEC
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IN PRESENCE OF TWO WITNESSES

1. SIGNATURE

NAME

ADDRESS

2. SIGNATURE

NAME

ADDRESS